

Now, Shrimati Sulata Deo; request to revise the financial assistance given under PMAY (U).

Demand to revise the financial assistance given under PMAY (U)

श्रीमती सुलता देव (ओडिशा): उपसभापति महोदय, करीब डेढ़ साल होने के बाद आज पहली बार मेरा जीरो ऑवर लगा है, इसलिए मैं आपका शुक्रिया अदा करना चाहती हूँ और बोलने की परमिशन देने के लिए भी मैं तहेदिल से आभारी हूँ। महोदय, प्रधान मंत्री जी ने एक बार बोला कि सब गरीबों के सिर के ऊपर छत होनी चाहिए और PMAY की शुरुआत 2015 में हुई। 2015 में PMAY के तहत अर्बन के लिए डेढ़ लाख रुपये का प्रावधान हुआ है और रूरल के लिए-जो IAP Districts हैं, उनके लिए 1.20, यानी 1,20,000 का और जो नॉन IAP हैं, उनके लिए 1,10,000 का। 2015 में जो डेढ़ लाख था और जो 1,20,000 और 1,10,000 था। आज आठ साल के बाद सारी commodity का रेट, सारी चीजों का रेट बढ़ गया है। अगर सारी चीजों का रेट बढ़ रहा है, तो ये assistance revised होनी चाहिए। जो गरीब है, उसकी छत के लिए उसके हाथ से ज्यादा खर्चा हो रहा है, तो वह बेचारा कहां से पैसा लाएगा। मैं यह बोलना चाहती हूँ कि अगर आठ साल में सीमेंट का रेट 30-40 परसेंट बढ़ा है, नॉन एग्रीकल्चर लेबर कॉस्ट भी 30 से 40 परसेंट बढ़ी है, स्टील का रेट 100 परसेंट बढ़ा है, ट्रांसपोर्टेशन का रेट बढ़ रहा है और सारी चीजों का रेट बढ़ रहा है। अगर देखें, तो सबका रेट बढ़ने के साथ-साथ, उसकी कॉस्ट बढ़ रही है, इसलिए कहीं न कहीं कॉस्ट भी बढ़नी चाहिए। यदि कॉस्ट नहीं बढ़ेगी, तो गरीब का घर कभी complete नहीं हो पाएगा।

महोदय, मेरा आपके माध्यम से सरकार से अनुरोध है कि 330 स्क्वायर फीट के लिए कम से कम चार लाख रुपये खर्च होते हैं। सेंट्रल गवर्नमेंट को अस्सिस्टेंस राशि बढ़ानी चाहिए। यदि यह तीन लाख हो जाएगी, तो वह गरीब अपने लिए एक छत बना सकता है और उसमें रह सकता है।

हमारे ओडिशा में MGNREGA में 95 डेज़ की लेबर कॉस्ट ऐड की जाती है। जो जल्दी काम खत्म करते हैं - अगर दो महीने के अंदर काम खत्म करते हैं, उनको 20 हजार रुपये इन्सैंटिव दिया जाता है और चार महीने के अंदर काम खत्म करते हैं, उनको 10 हजार का इन्सैंटिव दिया जाता है।

सर, मेरा आपके माध्यम से सरकार से निवेदन है कि इस कॉस्ट को ज्यादा बढ़ाया जाए, ताकि जो गरीब लोग हैं, उनके लिए सिर के ऊपर छत बनाने के लिए, PMAY घर बनाने के लिए सहज और सरल हो। मैं यह सोच रही हूँ कि मेरे जो सारे साथी सांसद हैं, वे इस बात से सहमत होंगे कि ...

श्री उपसभापति: धन्यवाद, श्रीमती सुलता देव जी। The following hon. Members associated themselves with the matter raised by the hon. Member, Shrimati Sulata Deo: Shri Niranjana Bishi (Odisha), Dr. Sasmit Patra (Odisha), Shri Abir Ranjan Biswas (West Bengal), Dr. Fauzia Khan (Maharashtra), Dr. Amar Patnaik (Odisha), Shri Kanakamedala Ravindra Kumar (Andhra Pradesh), Shrimati Vandana Chavan (Maharashtra), Shrimati Priyanka Chaturvedi (Maharashtra), Dr. Kanimozhi NVN

Somu (Tamil Nadu), Shri Sujeet Kumar (Odisha), Shri Jose K. Mani (Kerala), Dr. John Brittas (Kerala), Shri M. Shanmugam (Tamil Nadu), Dr. V. Sivadasan, Shri M. Mohamed Abdulla and Dr. Santanu Sen (West Bengal).

Now Shri Sujeet Kumar; demand for increasing guaranteed days of work from 100 days to 150 days in ten aspirational districts and backward districts of Odisha.

Demand to increase guaranteed days of work from 100 days to 150 days in 10 Aspirational Districts and backward districts of Odisha

SHRI SUJEET KUMAR (Odisha): Sir, through you, I would like to request and urge upon the Government of India to increase the guaranteed number of work days under MGNREGA Scheme from 100 to 150 days in all the aspirational districts and blocks of Odisha. In the year 2014, the Ministry of Rural Development, Government of India, had taken a very significant step which solidified the livelihood of all those citizens who received *pattas* under the Forest Rights Act, 2006. Through this directive, about eight lakh beneficiaries benefitted including 3.2 lakh from the State of Odisha alone and the number of work days was increased from 100 to 150 days for these eight lakh beneficiaries. It was a highly commendable step which solidified the livelihood security, boosted the income and food security of the beneficiaries. But still, a large number of citizens, particularly, from the SC/ST communities are left behind in the State of Odisha. There is over one crore ST population in the State of Odisha, which is roughly 23 per cent of our population. We have the largest number of Scheduled Tribes in the country, that is, sixty-two and we also have the largest number of PVTGs (Particularly Vulnerable Tribal Groups), that is, thirteen. So a large section of this population is still deprived of this enhanced benefit. This is causing seasonal unemployment, distressed migration. My sincere request to the Government is to look into this.

Sir, I will now mention about a very commendable step which the Government of Odisha took in the year 2020 by enhancing the additional work days from 100 to 200 in twenty blocks in four aspirational districts of Odisha. But we have many more aspirational blocks and districts which are yet to be covered. This 200 days enhancement was further enhanced to 300 days. But being a State with limited resources, we can only do so much. So, my request to the Government of India is to sanction adequate funds to the State so that we can cover these additional work days under MGNREGA to all the aspirational districts and all the aspirational blocks of Odisha. Thank you.